NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/ 33/(IB)/2018

NAME OF THE PETITIONER(S)

: SAWHNEY TRADING COMPANY PVT LTD

NAME OF THE RESPONDENT(S)

: K.A EARTHMOVERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Respondent. K. Moonthy

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the direction to file the counter before next date of hearing. Matter is posted for arguments. Put up on 13.02.2018 at 10.30 A.M.

-sel-

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)